

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

22. C.P.(IB)-841(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.03.2021**

NAME OF THE PARTIES: H. R. Bearing Corporation

V/s

Teknik Plant & Machinery MFG. Co. Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared for the petitioner despite listing the matter on board for appearance of the petitioner/dismissal of the petition. It appears the petitioner is not interested in prosecuting the matter. Therefore, the company petition is dismissed for non-prosecution.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V SUBBA RAO
Member (Judicial)